

# ACT No. XXIV OF 1923.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 19th July, 1923.)

An Act to provide for the forfeiture of the estates and other property of Mahendra Partab Singh and for their grant to his son, subject to certain conditions.

**W**HEREAS Mahendra Partab Singh, formerly a resident of Hathras in the District of Aligarh in the United Provinces, son of the late Raja Ghansham Singh Bahadur and adopted son of the late Raja Har Narayan Singh, did treasonably ally himself with and assist His Majesty's enemies in the late war and is now a fugitive from justice; and

**W**HEREAS the estates of the said Mahendra Partab Singh have been and are now attached under the provisions of the Bengal State Prisoners Regulation, 1818; and

**W**HEREAS the said Mahendra Partab Singh was, at the date of the attachment, possessed of certain moveable property and other such property has been acquired since the said attachment; and

**W**HEREAS it is expedient for the purpose of the proper administration of the said estates and property and for preventing the use of the same or the income thereof in a manner prejudicial to the safety and good government of British India that all the right, title, interest, claim and demand of the said Mahendra Partab Singh in the said estates and property should be forfeited and thereafter be transferred to his son, Prem Partab Singh, subject nevertheless to certain conditions; It is hereby enacted as follows:—

1. This Act may be called the Mahendra Partab Singh Estates Act, 1923. Short title.

2. With

1

[Price four annas and nine pies.]

Forfeiture of  
the property  
of Mahendra  
Partab Singh.

2. With effect from the commencement of this Act, the whole of the estate, right, title, interest, claim and demand whatsoever of the said Mahendra Partab Singh in, to or upon the property specified in the Schedule and in, to or upon any other immoveable or moveable property of whatever description in British India, and in, to or upon all liberties, privileges, benefits, easements and appurtenances whatsoever belonging or in anywise appertaining thereto or usually held or enjoyed therewith (all which estate, right, title, interest, claim and demand is hereinafter referred to as the property) shall absolutely cease and be extinguished, and thereupon the property shall become vested in His Majesty.

Grant of the  
property to  
son of late  
owner.

3. The Governor General in Council, as soon as may be after the commencement of this Act, shall grant the property to Prem Partab Singh, son of the said Mahendra Partab Singh, subject to such provisions, restrictions, conditions and limitations over as he may think fit.

**THE SCHEDULE.**

(See section 2.)

**PART I.**

**IMMOVEABLE PROPERTY.**

**A.—Muttra District.**

Serial No.	Description of property.	Area or extent.	Revenue and cess.		Tahsil.
			Rs.	A. P.	
1	Ojhani . . . . .	Whole . . . . .	1,320	0 0	Chhata.
2	Jetwari . . . . .	17½ Biswas . . . . .	2,087	0 0	"
3	Hussaini . . . . .	Whole . . . . .	2,456	0 0	"
4	Karhari . . . . .	" . . . . .	700	0 0	"
5	Khursi . . . . .	" . . . . .	495	0 0	"
6	Rampur . . . . .	" . . . . .	890	0 0	"
7	Majhoi . . . . .	" . . . . .	1,000	0 0	"
8	Basai (Shergah) . . . . .	" . . . . .	534	0 0	"

THE SCHEDULE—contd.

B.—Aligarh District.

Serial No.	Description of property.	Area or extent.	Revenue and cess.	Tahsil
1	Qasba Koil property—			
	(a) Patti Khalsa . . . . .	Big. Bis. Bisi. 1,073 13 17	Rs. A. P. 1,291 7 11	Koil.
	(b) Miscellaneous property . . . . .	1 4 2	0 5 10	"
	(c) Patti Muafi Munzabta . . . . .	31 7 7	84 10 0	"
	(d) Patti for Dargah expenses . . . . .	0 8 0		
	(e) Muafi Kam-az-dah bigha . . . . .	0 2 19 and 10 Kachwansis.	{The cesses are— (d) 0 2 5 (e) 0 0 11 (f) 1 6 5 (g) Nil. Rev. enue free—	"
	(f) Patti Muafi Dawan . . . . .	4 15 0		
	(g) Block No. 16 . . . . .	7 3 0	Rent roll . . . . . 24 0 0	"
	(h) Chawni Dayaram Mazra Mauza Gambhirpura . . . . .	51 5 0	12 4 10	"

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		83 4 0	Cess . . . . . 12 0 0	Igias.
2	Tochigarh Mohal Ghairkhwashtgaran (Muafi) . . . . .			
3	Patti Sanwant (Whole village) . . . . .	384 17 0	Rent roll . . . . . 1,260 8 0	Hathras.
			Revenue . . . . . 580 0 0	
			Cesses . . . . . 58 0 0	
4	Sokhana . . . . .	25 12 0	" . . . . . 5 8 0	"
5	Garhi Kandhari . . . . .	16 11 0	" . . . . . 2 6 4	"
6	Bala Patti Sheikh Jafar . . . . .	9 9 0	" . . . . . 4 5 2	"
7	Garhi Garab . . . . . (Muafi) . . . . .	4 3 0	" . . . . . 0 5 5	"
8	Garden in Qasba Hathras situated in different mahals as below :—			
	(a) Mahal 15 biswa . . . . .	124 13 0	" . . . . . 15 14 5	"
	(b) Mahal 5 biswa . . . . .	65 5 0	" . . . . . 13 4 5	"
	(c) Mahal 5 biswa (mortgagor rights) . . . . .	10 19 16	" . . . . . 32 2 4	"

THE SCHEDULE—*contd.*

*C.—Koil Municipality.*

Serial No.	Municipal number (if any) and description of property.	Situation.	BOUNDARIES OF SHOPS.			
			North.	South.	East.	West.
1	Shop . . . . 60	Under school . . . .	Shop of Kunwar Mahendra Pratab Singh.	Door and Road . . . .	Shop of Municipal boundary.	Shop of Kunwar Sahib.
2	Do. . . . . 61	Ditto . . . . .	School building . . . .	Ditto . . . . .	Shop of Kunwar Sahib . . . .	Ditto.
3	Do. . . . . 62	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto.
4	Do. . . . . 63	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto.
5	Do. . . . . 64	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto.
6	Do. . . . .	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto.
7	Do. . . . . 65	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto.
8	Do. . . . . 66	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto.
9	Do. . . . . 67	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto.
10	Do. . . . . 68	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto.
11	Do. . . . . 69	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto.
12	Do. . . . . 70	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Shop of Banshi Dhar.
13	Do. . . . . 41	Ditto . . . . .	Door and Road . . . .	School building . . . .	Shop of Municipal boundary.	Shop of Kunwar Sahib.
14	Do. . . . . 40	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Shop of Kunwar Sahib . . . .	Ditto.
15	Do. . . . . 39	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto.

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16	Do.	. . . 38	Ditto	Ditto	Ditto	Ditto	Ditto
17	Do.	. . . 37	Ditto	Ditto	Ditto	Ditto	Ditto
18	Do.	. . . 36	Ditto	Ditto	Ditto	Ditto	Ditto
19	Do.	. . . 35	Ditto	Ditto	Ditto	Ditto	Ditto
20	Do.	. . . 34	Ditto	Ditto	Ditto	Ditto	Ditto
21	Do.	. . . 33	Ditto	Ditto	Ditto	Ditto	Ditto
22	Do.	. . . 32	Ditto	Ditto	Ditto	Ditto	Ditto
23	Do.	. . . 31	Ditto	Ditto	Ditto	Ditto	Shop of Jugal Kishor.
24	Do.	. . . 73	Bazar Pathar	Shop of Choba Mathura	Door and Road	Ditto	Shop of Gobind Saran.
25	Do.	. . . 72	Ditto	Shop of Kanhai Lal	Ditto	Shop of Banshi Dhar	Shop of Kunwar Sahib.
26	Do.	. . . 81	Bazar Kaserath	Shop of Pasratha	Ditto	Shop of Jeth Mal	Shop of Prashadi Lal.
27	Do.	. . . 87	Ditto	Ditto	Ditto	Shop of Banshi	Shop of Sita Ram.
28	Do.	. . . 96	Ditto	Ditto	Ditto	Shop of Babu Nathi Lal	Shop of Jagar Nath.
29	Do.	. . . 84	Bazar Lohat	Shop of Nand Kishore	Shop of Basdeo	Shop of Basdeo	Door and Road.
30	Do.	. . . 9	Mandi Rai	Shop of Nathi Mal	Shop of Mooli Chand	Door and Road	House.
31	Do.	. . . 6	Ditto	Shop of Kunwar Sahib	Shop of Tara Chand	Ditto	Ditto.
32	Do.	. . . 5	Ditto	Ditto	Shop of Kunwar Sahib	Ditto	Ditto.
33	Do.	. . . 4	Ditto	Ditto	Ditto	Ditto	Shop of Maidawala.
34	Do.	. . . 3	Ditto	Shop of Lachman Das	Ditto	Ditto	Ditto.
35	Do.	. . . 15	Zer Kotwali	Kotwali	Door and Road	Shop	Shop.
36	Do.	. . . 105	Najhai	Door and Road	House of Kothiwala	Shop of Lala Ram	Shop of Kunwar Sahib.
37	Do.	. . . 104	Ditto	Ditto	Ditto	Ditto	Ditto.
38	Do.	. . . 103	Ditto	Ditto	Ditto	Shop of Kunwar Sahib	Ditto.

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THE SCHEDULE—contd.

C.—Koil Municipality—contd.

Serial No.	Municipal number (if any) and description of property.	Situation.	BOUNDARIES OF SHOPS.			
			North.	South.	East.	West.
39	Shop	Najrai	Door and Road	House of Kothiwala	Shop of Kunwar Sahib	Shop of Piare Lal.
40	Do.	Ditto	Ditto	House of Puran	Shop of Bhola Nath	Shop of Kunwar Sahib.
41	Do.	Ditto	Ditto	Shop of Kunwar Sahib	Ditto	Ditto.
42	Do.	Ditto	Ditto	Ditto	Ditto	Ditto.
43	Do.	Ditto	Ditto	Ditto	Ditto	Shop of Mandir Saraogi.
44	Do.	Ditto	Ditto	Ditto	Ditto	Shop of Ramchand.
45	Do.	Ditto	Ditto	Siak Nagran	Shop of Natha Ram	Shop of Kunwar Sahib.
46	Do.	Ditto	Ditto	Ditto	Shop of Jagarnath	Ditto.
47	Do.	Ditto	Shop of Halwaikhana	Door and Road	Shop of Kunwar Sahib	Shop of Chiranjil Lal.
48	Do.	Ditto	Ditto	Ditto	Shop of Gobind Ram	Shop of Jagarnath.
49	Do.	Ditto	Ditto	Ditto	Shop of Kunwar Sahib	Shop of Radha Marobar.
50	Do.	Ditto	Ditto	Ditto	Shop of Har Prasad	Shop of Kunwar Sahib.
51	Do.	Halwaikhana	Shop of Kunwar Sahib	Ditto	Door and Road	Shop of Munna Lal.
52	Do.	Ditto	Shop of Piare Lal	Shop of Thakur Sahib	Ditto	Ditto.
53	Do.	Ditto	Door and Road	Well	Shop of Natha Lal	Street.
54	Do.	Ditto	Ditto	Shop of Najhai	Shop of Radha Ballabh.	Shop of Brahman.



55	Do.	.107	Sasni Darwaza	Shop of Kunwar Sahib	Shop of Ganeshi	House of Thakurá	Door and Road.]
56	Do.	.106	Ditto	Ditto	Ditto	Ditto	Ditto.
57	Do.	.105	Ditto	Ditto	Ditto	House of Bijai Mal	Ditto.
58	Do.	.104	Ditto	Ditto	Ditto	House .	Ditto.
59	Do.	.43	Ditto	Road Bandarban	Ditto	Door and Road	House of Budhsen.
60	Do.	.44	Ditto	Shop of Kunwar Sahib	Street Balakhana	Ditto	Ditto.
61	Do.	.103	Ditto	Ditto	Street	House of Natha	Door and Road.
62	Do.	.20	Gurhai	Ditto	Shop of Ramswarup ]	Door and Road	House of Natha Ram.
63	Do.	.32	Ditto	Shop of Jaiswal	Shop of Nemi Mal ]	Ditto	Shop of Halwaikhana.
64	Do.	.30	Ditto	Shop of Kunwar Sahib	Shop of Ramswarup ]	Ditto	House of Thathera.
65	Do.	.19	Ditto	Door and Balakhana	Shop of Kunwar Sahib	Ditto	Shop of Halwaikhana.
66	Do.	.69	Ditto	Shop of Kunwar Sahib	Shop .	House of Phulchand	Door and Road.
67	Do.	.68	Ditto	Shop of Madan Lal	Shop of Kunwar Sahib	Ditto	Ditto.
68	Do.	.66	Ditto	Shop of Sunar	Shop of Gobindsaran	Ditto	Ditto.
69	Do.	.8	Pasratha	Door and Road	Shop of Kaserath Bazar	Shop of Sannu Lal	Shop of Kunwar Sahib.
70	Do.	.4	Ditto	Ditto	Ditto	Shop of Kunwar Sahib	Shop of Ganeshi Lal.
71	Do.	.12	Ditto	Ditto	Ditto	Shop of Buddha	Shop of Angan Lal.
72	Do.	.51	Ditto	House of Darbari Lal	Door and Road	Shop of Kanhaiya Lal	Shop of Kesodeo.
73	Do.	.63	Chauk Daulat Ram	Door and Road	Temple of Ganeshi Lal	Street	Shop of Lala Panna Lal.
74	Do.	.82	Bazar Chakki	Shop of Gillo Mal	Shop of Kunwar Sahib	Kothi Ram Lal	Door and Road.
75	Do.	.83	Ditto	Shop of Kunwar Sahib	Shop of Tika Ram	Ditto	Ditto.
75 (a)	Do.	Balakhana	Gurhai	Temple of Gangaji	Shop of Ramsarup	Door and Road	Shop of Tathera.
76	Do.	.3	Zer Kotwali	Door and Road	House of Bhojraj	Shop of Ganga Prasad	Shop of Chhitar Mal.

THE SCHEDULE—contd.  
C.—Koil Municipality—concl'd.

Serial No.	Municipal number (if any) and description of property.	Situation.	BOUNDARIES OF SHOPS.			
			North.	South.	East.	West.
76 (c)	Shop . . . Balakhana	Najhai . . . . .	Street . . . . .	Balakhana . . . . .	Door and Road . . . . .	House of Buddha.
77	Do. . . . . 40	Lohat . . . . .	Shop of Kunwar Sahib . . . . .	Shop of Moti Ram . . . . .	Ditto . . . . .	Shop of Debi Sahae.
78	Do. . . . . 39	Ditto . . . . .	Shop of Jamna Sahae . . . . .	Ditto . . . . .	Ditto . . . . .	Shop of Rui-ki Mandi.
79	Madrasa . . . . .	Bazar Patthar . . . . .	Bazar Pasratha . . . . .	Bazar Patthar . . . . .	Municipal Well . . . . .	House of Dhanpat Rae.

D.—Koil Tahsil.

Serial No.	Municipal number (if any) and description of property.	Situation.	BOUNDARIES.			
			North.	South.	East.	West.
1	Sarai of Labruiyan of 60 houses.	Mohalla Ghuriabagh . . . . .	Field of Haji Chand . . . . .	Field of Ganga Sahai . . . . .	Field of Haji Chand . . . . .	Public Road.
2	Sarai Inzizam Ali of 13 houses.	Mohalla Madar Darwaza . . . . .	Flour Mill of Tika Ram . . . . .	House of Nannu Bhatia- ra . . . . .	Public Road . . . . .	House of Khwaj Baktsh Bhatia.
3	Do. 1 house	Ditto . . . . .	House of Tika Ram . . . . .	Ditto . . . . .	Ditto . . . . .	Ditto.

4	Do.	1 house	Do.	Ditto	Ditto	Ditto	Ditto	Ditto
5	Shop		Sarai Intizam Ali	Sarai Intizam Ali	Road	Shop of Babu Lal	Shop of B. Panna Lal	
6	Do.		Balae Kila	House of Weavers	D6.	Shop of Maula Dad Khan	Shop of Jahangir.	
7	Ahata (enclosure)		Madar Darwaza	Flour Mill of Tika Ram	House of Nana Bhatiara	House of Khwaj Baksh	Road.	
8	Proprietary rights of the land on which public latrines are situated in Mohalla Khirni Darwaza.							
9	Proprietary rights of the house of Babu Maluk Chand in Mohalla Sarai Rahman.							
10	Proprietary rights of the land on which the workshop of <i>ant</i> is situated in Banna Debi.							

E.—Dehra Dun.

Serial No.	Name of mauza.	Pargana.	Khasra No.	Area in acres.	Name of houses.	Municipal No.	House rent yearly accruing.	AMOUNT PAID ON ACCOUNT OF		Municipal tax.	Boundaries.
								Land Revenue.	Rent.		
1	2	3	4	5	6	7	8	9	10	11	12
1	Karanpur khas	Western Dun	158 159 160 161	2-47 -14 -16 -78	Dilkhusha	44 Rajpur Road, Dehra Dun.	Rs. 1,080	Rs. A. P. 16 6 9	Rs. A. P. ..	Rs. A. P. ..	North . Kothi Inverness. South . House of Mr. T. Gray. East . Canal. West . Mauza Salawala.
2	Ditto	Ditto	4 157	3-55 2-24	Inverness	43 Rajpur Road, Dehra Dun.	600	16 6 9	..	..	North . Church and Kothi Daya. South . Kothi Dilkhusha. East . Canal. West . Mauza Salawala.

OF 1923.] Mahendra Partab Singh Estates.

## THE SCHEDULE—contd.

## E.—Dehra Dun—contd.

Serial No.	Name of mauza.	Pargana.	Khasra No.	Area in acres.	Name of houses.	Municipal No.	House rent yearly accruing.	AMOUNT PAID ON ACCOUNT OF		Municipal tax.	Boundaries.
								Land Revenue.	Rent.		
1	2	3	4	5	6	7	8	9	10	11	12
							Rs.	Rs. A. P.	Rs. A. P.	Rs. A. P.	
3	Karanpur khas	Western Dun .	147 148 149 150 151 152	.44 -03 -73 -08 -30 -03	Daya or Parsonage.	42 Rajpur Road, Dehra Dun.	840	16 6 9	..	..	North . Kothi Dharma. South . Kothi Inverness. East . Church. West . Mauza Salawala.
4	Ditto .	Ditto .	141 142 143 144 145 146 254 162	1-61 -03 -12 -11 1-04 -39 -02 -46 1-78	Dharma or Church side.	41 Rajpur Road, Dehra Dun.	840	16 6 9	..	..	North . Footpath. South . Church. East . Canal. West . Mauza Salawala.
5	Dhak patti .	Western Dun .	885 884 887 892 893	3-95 -23 -16 -24 -05 -84	Ellenborough Hotel, Rajpur	..	2,400	..	11 15 6	48 0 0	North . Chapman's hotel. South . Land belonging to Lala Mut-saddi Lal. East . Rizpana river.

		898	-12					
		894	-02					
		897	-02					
		895	-04					
		896	-01					
		899	-02					
		900	-14					
		901	-01					
		902	-08					
		903	-02					
		904	-07					
		905	-01					
		906	-10					
		907	-31					
		19	2-49					
		883	-41	}				
		877	2-16					
		878	-02					
		879	-75				12 4 6	
		880	-01					
		881	-24					
		882	-03					
		7	3-62					

West . Rajpur road.  
Occupancy rights of the  
first 19 plots Nos.  
885-907 and non-occu-  
pancy of the last seven  
numbers.

OF 1923.] Mahendra Partab Singh Estates.

THE SCHEDULE—*concl.*

## PART II.

## MOVEABLE PROPERTY.

Serial No.	Nature of securities.	Face value.	Price paid.	Date of purchase.	In whose possession the securities, scripts, certificates, deeds, etc., are.
		Rs.	Rs. A. P.		
1	Post Office Cash Certificates payable on 27th September 1923, viz.— Rs. Nos. A.D.-008471 to A.D.-008480 for Rs. 500 each . . . . . 5,000 Nos. A.B.-005789 to A.B.-005790 for Rs. 500 each . . . . . 1,000 $\frac{U}{U}$ 045222 to $\frac{U}{U}$ 045225 of Rs. 100 each . . . . . 400 N.1725 . . . . . 50 6,450	6,450	4,998 12 0	27th September 1918	Collector, Muttra.
2	6 per cent. United Provinces Bonds, Nos. C-004648 to C-004648 for Rs. 1,000 each B-000910 to B-000912 for Rs. 500 each A-004878 to A-004879 for Rs. 100 each, dated the 15th November 1921.	10,700	9,951 0 0	18th October 1921	Collector, Muttra.
3	5 per cent. War Loan 1921—1947, No. 013192	7,350	10,978 0 0	15th August 1917	Collector, Aligarh.
4	Inscribed stock No. 742 of 5 per cent. War Loan 1929—1947	4,200		10th October 1917	Public Debt Office.

5	Inscribed stock No. 1753 of 5 per cent. War Loan, 1929—1947 . . . . .	1,500	..	10th April 1920 . . . . .	Ditto.
6	5½ per cent. War Bond, 1923 . . . . .	2,000	..	11th November 1920 . . . . .	Assistant Accountant-General, Posts and Telegraphs, Calcutta. Safe custody receipt No. PDD/ 284, dated 14th October 1920.
7	6 per cent. United Provinces Bonds for Rs. 1,000 each, Nos. C-004358 and C-004359 dated . . . . .	2,000	₹ 1,860 0 0	15th November 1921 . . . . .	Collector, Aligarh.
	Post Office Cash Certificates payable in 1924—	650	503 12 0	15th November 1919 . . . . .	Collector, ditto.
	Rs.				
	No. T.-037910 . . . . .	50			
	No. Y-017967 . . . . .	100			
	No. A.B.-047074 . . . . .	500			
		650			
8	5½ per cent. War Loan 1929—1947, No. 018050 . . . . .	1,000	950 0 0	1917 . . . . .	Superintendent, Dehra Dun.
9	Post Office Cash Certificates payable on 12th September 1923—				
	P.				
	1 of Rs. 10—No. 4 09103 . . . . .	1,930	1,496 0 0	12th September 1918 . . . . .	Ditto.
	1 of Rs. 20—No. K.-030543. . . . .				
	X				
	4 of Rs. 100 each Nos. X-088192 to 088195 . . . . .				
	3 of Rs. 500 each Nos. A. D.-008368 to A.D.-008370. . . . .				

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